	Na	ame of the Cor	porate Debtor: I	Roxina Real Estate I		Date of commencem t of secured financia		<b>y</b>		<b>on:</b> February (	)3,2023, for claims re	ceived upto Fe	bruary 17, 2023.	(Amount in Rs. )
SI. No.	Name of creditor	Details of cla Date of receipt	aim received Amount claimed	Amount of claim admitted	Nature of claim	Details of clain Amount covered by security interest	n admitted Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	NIL													